

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R B . S U D H E E N D R A K U M A R

Petition(s) for Special Leave to Appeal (Civil) No(s).13321/2005

SWADHIN KUMAR MAHARANA & ORS.

Petitioner(s)

V E R S U S

MANAGEMENT OF EXECUTIVE ENGINEER

Respondent(s)

(With office report)

WITH SLP(C) NO. 25981 of 2005

(With appln(s) for c/delay in refiling SLP and office report)

Date: 28/04/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vinoo Bhagat, Adv.

Mr. Raj Kumar Mehta

For Respondent(s)

Mr. Rutwik Panda, Adv.

UPON hearing counsel the Court made the following
O R D E R

SLP(C) No. 25981/2005

The petitioner has been granted ten days' time to file application to delete the name

of respondent No.7 from the array of parties.

The learned counsel for respondent Nos.1 to 6 has submitted that his name is not

figured in the list. Office to notice.

(B.SUDHEENDRA KUMAR)
Registrar

hj